

Payment of Compensation to Displaced Persons

2. **Shri S. M. Banerjee:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of applications for compensation pending on the 1st January, 1958; and

(b) the steps taken to dispose of these cases?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) 2,04,943.

(b) The total number of claimants is about 4.67 lakhs. The Ministry had planned to finalise the compensation cases of about 1.00 lakh claimants every year. Efforts are now being made to step up the speed of payment even beyond the figure of 1 lakh per year.

Accommodation for Government Employees

3. **Shri S. M. Banerjee:** Will the Minister of Works, Housing and Supply be pleased to state the number of quarters to be constructed for Class III and IV Central Government Employees in Delhi during 1958-59?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): It is proposed to take up construction of 352 quarters for employees in the pay-group of Rs. 55-249 and 3084 for employees in the lower pay group. The classification of accommodation goes with pay-groups and not with the classification of services.

Employment Exchanges

4. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) the total number of skilled, semi-skilled, unskilled and highly-skilled men registered with various Employment Exchanges as on the 1st January, 1958; and

(b) the total number of vacancies existing on the 1st January, 1958 in these categories?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The information is given below:

Category	No. of applicants on Live Register on 1-1-58	No. of vacancies existing as on 1-1-58.
1. Skilled and semi-skilled Craftsmen.	71,508	7,261
2. Unskilled workers.	4,60,639	13,294
3. All other categories (including supervisory, clerical, educational etc.)	3,89,952	24,601
TOTAL	9,22,099	45,156

Disarmament

5. { Shri Harish Chandra Mathur:
Shri Heda:

Will the Prime Minister be pleased to state:

(a) whether the appeal made by him to the Heads of the States of U.S.A. and U.S.S.R. for disarmament and peace is being pursued; and

(b) if so, whether further communications to replies received to the original letter have been addressed?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) There has been some further correspondence.

Villiers' Colliery, Talcher

6. **Shri P. G. Deb:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Government of India have received a memorandum from the local labourers of Villiers' Colliery, Talcher to make their mining operation a centrally administered unit; and